

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the **13th** day of **July**, 2018

Present :

Hon'ble Mr. Gokul Chandra Pati, Member-A
Hon'ble Mr. Rakesh Sagar Jain, Member-J

Original Application No.1450 of 2014

Prem Narain Shukla, S/o Late Sri L.P. Shukla, Residence G-1079, EWS, Yojana No.1 Avash Vikash Colony, Kalyanpur, Kanpur - 27.

.....Applicant.

By Advocate – Shri S.M.A. Naqavi
Shri S.P. Pathak

V E R S U S

1. Union of India through Secretary, Ministry of Communication, Dak Bhawan, New Delhi 110001.
2. The D.G. Post New Delhi, Dak Bhawan, Department of Posts, New Delhi 110001.
3. The Director Postal Services, Kanpur Region Kanpur 208001.
4. The Sr. Superintendent of Post Offices Kanpur (City) Division Kanpur 208001.

.....Respondents.

By Advocate : Shri N.P. Shukla

O R D E R

By Hon'ble Mr. Gokul Chandra Pati, Member-A :

Learned counsel for the applicant submitted that the relief has been granted to him by the respondents and now he

is only interested for interest payable on the arrears already paid. No provision of the rules or guidelines has been cited by the applicant in the OA under which the interest is payable in this case.

2. In view of above, the OA has become infructuous. Accordingly, the OA is dismissed as it has become infructuous.

Member-J

Member-A

RKM/